

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 14th March, 2017

Hon'ble the Chief Justice has been pleased to constitute a Committee for the purpose of fixation of pay, increment and all other matters pertaining to the service of the officers of Arunachal Pradesh Judicial Service in the following manner:-

NAME OF THE COMMITTEE	HON'BLE MEMBERS	SECRETARY
Committee for the purpose fixation of pay, increment and all other matters pertaining to the service of the officers of Arunachal Pradesh Judicial Service.	Hon'ble Mrs. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance)

By Order,

Sd/- H.K. Sarma

REGISTRAR GENERAL

Memo No. HC. III - 23/2013/ 4053 / G, Dated 14th March, 2017
Copy to:-

- 1) The Registrar (), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (), Gauhati High Court, Guwahati.
- 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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